

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :30-04-2025

Date : 30.04.2025

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
34814/2025	30.04.2025	CMP-887/2024	NIRANJAN ROUT	C.O.		Order Dtd. 2025-04-25		(S No
34815/2025	30.04.2025	WP (C) - 7493/2025	DILLIP SAMAL	C.O.		Order Dtd. 2025-04-24		(S No
34816/2025	30.04.2025	WP (C) - 10761/2025	DILLIP SAMAL	C.O.		Order Dtd. 2025-04-22	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
34817/2025	30.04.2025	WP (C) - 10610/2025	UMAKANT SAHOO	C.O.		Order Dtd. 2025-04-24		(S No 10
34818/2025	30.04.2025	ABLAPL-1199/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-1	(S No
34820/2025	30.04.2025	BLAPL-2244/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-04-22		(S No
34821/2025	30.04.2025	BLAPL-2331/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-04-23		(S No
34822/2025	30.04.2025	ABLAPL-496/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No
34823/2025	30.04.2025	ABLAPL-4505/2025	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25		(S No
34824/2025	30.04.2025	BLAPL-2326/2025	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23		(S No
34825/2025	30.04.2025	BLAPL-2292/2025	JR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-1	(S No 13
34826/2025	30.04.2025	BLAPL-2290/2025	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-1	(S No
34827/2025	30.04.2025	BLAPL-2485/2025	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-2	(S No 17
34829/2025	30.04.2025	BLAPL-	SANTOSH	C.O.	COURT	Order Dtd. 2025-04-23		(S

		2665/2025	CHANDRA ATABUDHI		NO. 2 OLD			No 17
34830/2025	30.04.2025	BLAPL-2294/2025	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-2	(S No
34832/2025	30.04.2025	BLAPL-2455/2025	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25		(S No
34833/2025	30.04.2025	BLAPL-3035/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23		(S No
34834/2025	30.04.2025	BLAPL-2386/2025	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No
34835/2025	30.04.2025	BLAPL-3331/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No
34837/2025	30.04.2025	BLAPL-2379/2025	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No
34838/2025	30.04.2025	BLAPL-2356/2025	B MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No
34839/2025	30.04.2025	BLAPL-2451/2025	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No
34840/2025	30.04.2025	BLAPL-2355/2025	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No
34841/2025	30.04.2025	BLAPL-2382/2025	PN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No
34848/2025	30.04.2025	BLAPL-2395/2025	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No
34849/2025	30.04.2025	BLAPL-2423/2025	P JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No
34851/2025	30.04.2025	BLAPL-2646/2025	RK MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25		(S No
34852/2025	30.04.2025	BLAPL-2480/2025	SK SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25		(S No
34856/2025	30.04.2025	BLAPL-2389/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24	BAIL-1	(S No
34857/2025	30.04.2025	BLAPL-2796/2025	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24	BAIL-2	(S No 10
34858/2025	30.04.2025	WP (C) - 5258/2025	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23		(S No 10

34859/2025	30.04.2025	WP (C) - 2500/2025	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
34860/2025	30.04.2025	CONTC- 6200/2024	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25		(S No 11
34861/2025	30.04.2025	CONTC- 6186/2024	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25		(S No 11
34868/2025	30.04.2025	BLAPL- 2479/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25	BAIL-1	(S No 15
34870/2025	30.04.2025	WP (C) - 10444/2025	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-05-07	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
34872/2025	30.04.2025	WP (C) - 10924/2025	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-05-07	WRIT BRANCH-8	(S No 40
34873/2025	30.04.2025	WP (C) - 10061/2025	H K PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-04-23	WRIT BRANCH-2	(S No
34874/2025	30.04.2025	CONTC- 966/2025	M/S. MITHUN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-16		(S No
34876/2025	30.04.2025	WP (C) - 6442/2025	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 21	Order Dtd. 9999-12-31	WRIT BRANCH-5	(S No 20
34877/2025	30.04.2025	WP (C) - 6464/2025	N K ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-04-29	WRIT BRANCH-7	(S No 18
34878/2025	30.04.2025	WP (C) - 7510/2025	M NAYAK	C.O.	COURT NO. 21	Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No 15
34879/2025	30.04.2025	WP (C) - 9576/2025	S. BARIK	C.O.	COURT NO. 21			(S No 15
34880/2025	30.04.2025	WP (C) - 10811/2025	A.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-04-23		(S No 15
34881/2025	30.04.2025	WP (C) - 10814/2025	A.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-04-23		(S No 15
34882/2025	30.04.2025	WP (C) - 10806/2025	H.K.MOHANTA	C.O.	COURT NO. 21	Order Dtd. 2025-04-23		(S No 15
34883/2025	30.04.2025	WP (C) - 10806/2025	R.R.DAS	C.O.	COURT NO. 21	Order Dtd. 2025-04-23		(S No 15
34885/2025	30.04.2025	WP (C) - 6439/2025	M.DAS	C.O.	COURT NO. 21	Order Dtd. 2025-04-24	WRIT BRANCH-7	(S No 18
34886/2025	30.04.2025	WP (C) - 5258/2025	P.K.JENA	C.O.	COURT NO.	Order Dtd. 2025-04-23		(S No

					21			18
34887/2025	30.04.2025	WP (C) - 5258/2025	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2025-04-23		(S No 18
34888/2025	30.04.2025	WP (C) - 6776/2025	A.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 18
34889/2025	30.04.2025	WP (C) - 8973/2025	S.BARDHAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-28	WRIT BRANCH-8	(S No 39
34890/2025	30.04.2025	WP (C) - 6439/2025	J.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-04-24	WRIT BRANCH-7	(S No 18
34891/2025	30.04.2025	WP (C) - 10617/2025	N.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-04-24		(S No 18
34893/2025	30.04.2025	WP (C) - 10319/2025	N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-04-23	WRIT BRANCH-4	(S No 17
34894/2025	30.04.2025	WP (C) - 9832/2025	R.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-04-24	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
34895/2025	30.04.2025	WP (C) - 10898/2025	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(S No
34897/2025	30.04.2025	WP (C) - 5634/2025	D.LALA	C.O.	COURT NO. 6	Order Dtd. 2025-02-28		(S No
34898/2025	30.04.2025	WP (C) - 10250/2025	N.K.ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-04-23	WRIT BRANCH-7	(S No 15
34899/2025	30.04.2025	WP (C) - 11039/2025	B.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 15
34900/2025	30.04.2025	WP (C) - 10959/2025	A.K.JATI	C.O.	COURT NO. 6	Order Dtd. 2025-06-18		(S No 15
34901/2025	30.04.2025	WP (C) - 10526/2025	M.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-04-25		(S No 15
34902/2025	30.04.2025	WP (C) - 8539/2025	R.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-04-24	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
34903/2025	30.04.2025	WP (C) - 10610/2025	P.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-04-24		(S No 10
34908/2025	30.04.2025	WP (C) - 11032/2025	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2025-05-08	WRIT BRANCH-8	(S No 40
34910/2025	30.04.2025	WP (C) - 8606/2025	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(S No 36

34911/2025	30.04.2025	WP (C) - 8606/2025	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(S No 36
34913/2025	30.04.2025	WP (C) - 10793/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22		(S No 36
34915/2025	30.04.2025	WP (C) - 10765/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
34916/2025	30.04.2025	WP (C) - 10714/2025	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	WRIT BRANCH-2	(S No
34918/2025	30.04.2025	WP (C) - 10461/2025	DEBADEEPTA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23		(S No
34920/2025	30.04.2025	WP (C) - 10463/2025	DEBADEEPTA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	WRIT BRANCH-8	(S No 40
34921/2025	30.04.2025	WP (C) - 10429/2025	DEBADEEPTA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
34923/2025	30.04.2025	WP (C) - 11338/2025	KK RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29	WRIT BRANCH-4	(S No 37
34925/2025	30.04.2025	WP (C) - 27187/2024	A.K.MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-05-06		(S No 37
34926/2025	30.04.2025	WP (C) - 27187/2024	A.K.SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-05-06		(S No 37
34932/2025	30.04.2025	WP (C) - 39691/2023	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-07	WRIT BRANCH-6	(S No 26
34933/2025	30.04.2025	CONTC- 2275/2024	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25		(S No 26
34934/2025	30.04.2025	CONTC- 3019/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25		(S No 26
34935/2025	30.04.2025	CONTC- 4671/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25		(S No 26
34937/2025	30.04.2025	CONTC- 5511/2024	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25	CONTEMPT	(S No
34939/2025	30.04.2025	CONTC- 1712/2023	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25	CONTEMPT	(S No
34940/2025	30.04.2025	CONTC- 4406/2024	M/S RAMAKRISHNA BISOYI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25	CONTEMPT	(S No
34941/2025	30.04.2025	CONTC-	MADAN MOHAN	C.O.	COURT	Order Dtd. 2025-04-25		(S

		5505/2024	DAS		NO. 2 OLD			No
34953/2025	30.04.2025	RSA- 414/2012	K	C.O.	COURT NO. 2 OLD		SECOND APPEAL	(S No
34954/2025	30.04.2025	WP (C) - 40116/2023	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25	WRIT BRANCH-4	(S No 17
34955/2025	30.04.2025	WP (C) - 40116/2023	J LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25	WRIT BRANCH-4	(S No 17
34956/2025	30.04.2025	BLAPL- 13033/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No 17
34957/2025	30.04.2025	BLAPL- 2582/2025	R.C.MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	BAIL-2	(S No
34958/2025	30.04.2025	BLAPL- 2329/2025	B.K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23		(S No
34959/2025	30.04.2025	BLAPL- 2387/2025	R.C.MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No
34960/2025	30.04.2025	WP (C) - 10324/2025	S.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25	WRIT BRANCH-5	(S No 32
34961/2025	30.04.2025	WP (C) - 2503/2021	G SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25	WRIT BRANCH-5	(S No 21
34962/2025	30.04.2025	WP (C) - 4050/2025	B SAMAL	C.O.	COURT NO. 2 OLD			(S No 21
34964/2025	30.04.2025	WP (C) - 22495/2016	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25	WRIT BRANCH-6	(S No 36
34965/2025	30.04.2025	WP (C) - 33817/2022	M M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	WRIT BRANCH-6	(S No 24
34966/2025	30.04.2025	BLAPL- 2361/2025	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	BAIL-1	(S No
34967/2025	30.04.2025	WP (C) - 11195/2013	P. CH.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25	WRIT BRANCH-7	(S No 15
34968/2025	30.04.2025	WP (C) - 10985/2013	P K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25	WRIT BRANCH-5	(S No 21
34974/2025	30.04.2025	CRLMC- 3657/2024	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22		(S No 21
34976/2025	30.04.2025	RSA- 116/2024	K C SAMAL	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL	(S No

34983/2025	30.04.2025	RSA-329/2014	L K NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-06-30	SECOND APPEAL	(S No
34988/2025	30.04.2025	WP (C) - 10147/2018	R R DAS	C.O.	COURT NO. 8	Order Dtd. 2025-05-08	WRIT BRANCH-1	(S No
34990/2025	30.04.2025	RSA-62/2022	K C SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-06-17	SECOND APPEAL	(S No
34992/2025	30.04.2025	WP (C) - 11151/2024	S S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-06-18	WRIT BRANCH-2	(S No
34995/2025	30.04.2025	WP (C) - 7769/2023	H K ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-04-24	WRIT BRANCH-7	(S No 15
34997/2025	30.04.2025	WP (C) - 3224/2017	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2017-03-06		(S No 15
34999/2025	30.04.2025	WP (C) - 2968/2024	P BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-04-25	WRIT BRANCH-5	(S No 21
35001/2025	30.04.2025	WP (C) - 25735/2014	P K DAS	C.O.	COURT NO. 23	Order Dtd. 2025-04-24	WRIT BRANCH-1	(S No
35004/2025	30.04.2025	WP (C) - 9601/2025	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2025-04-29		(S No
35005/2025	30.04.2025	CONTC-5615/2023	S GUPTA	C.O.	COURT NO. 23	Order Dtd. 2025-04-25	CONTEMPT	(S No
35012/2025	30.04.2025	WP (C) - 17377/2024	T K DAS	C.O.	COURT NO. 21	Order Dtd. 2025-03-24		(S No
35015/2025	30.04.2025	WP (C) - 11332/2025	S. K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-04-29	WRIT BRANCH-8	(S No 42
35016/2025	30.04.2025	WP (C) - 24261/2024	S. K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-04-22		(S No 42
35017/2025	30.04.2025	WP (C) - 24309/2024	S. K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-04-22		(S No 42
35018/2025	30.04.2025	WP (C) - 24747/2024	S. K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-04-22		(S No 42
35019/2025	30.04.2025	MATA-307/2024	P. K. BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-04-25		(S No 42
35020/2025	30.04.2025	MATA-307/2024	M. R. BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-04-25		(S No 42
35021/2025	30.04.2025	WP (C) - 9886/2025	HAREKRUSHNA DASH	C.O.	COURT NO. 21	Order Dtd. 2025-04-25	WRIT BRANCH-1	(S No

35022/2025	30.04.2025	WP (C) - 11516/2025	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29	WRIT BRANCH-5	(S No 21
35023/2025	30.04.2025	WP (C) - 11528/2025	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29	WRIT BRANCH-6	(S No 26
35024/2025	30.04.2025	WP (C) - 11333/2025	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29		(S No 26
35025/2025	30.04.2025	WP (C) - 11335/2025	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29		(S No 26
35026/2025	30.04.2025	WP (C) - 24680/2024	B. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29		(S No 26
35027/2025	30.04.2025	WP (C) - 22126/2024	N. C. SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(S No 26
35028/2025	30.04.2025	RPFAM-313/2024	SOURAV CH. DASH	C.O.	COURT NO. 3	Order Dtd. 2025-04-29		(S No 26
35029/2025	30.04.2025	CRLMC-4736/2024	JADUNATH PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2025-04-29		(S No 26
35030/2025	30.04.2025	WP (C) - 7670/2025	RANJIT MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-04-25		(S No 26
35031/2025	30.04.2025	CRLMC-1450/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-04-24	CRIMINAL MISC	(S No
35036/2025	30.04.2025	CRLA-202/2022	BINI MISHRA, MR. BIJAYA KUMAR BEHERA 1, MR. DHARANIDHAR NAYAK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
35037/2025	30.04.2025	ABLAPL-4439/2025	S MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-29	BAIL-1	(S No 14
35038/2025	30.04.2025	MACA-976/2023	S.R. OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-26	MISC. APPEAL SEC.	(S No
35039/2025	30.04.2025	ABLAPL-4493/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(S No
35040/2025	30.04.2025	MACA-598/2024	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(S No
35041/2025	30.04.2025	MACA-598/2024	S K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(S No
35042/2025	30.04.2025	MACA-907/2023	M K PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(S No

35043/2025	30.04.2025	MACA-332/2024	S K PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29	MISC. APPEAL SEC.	(S No
35044/2025	30.04.2025	MACA-332/2024	N K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29	MISC. APPEAL SEC.	(S No
35045/2025	30.04.2025	WP (C) - 10724/2025	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23		(S No
35046/2025	30.04.2025	MACA-1109/2023	P K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25	MISC. APPEAL SEC.	(S No
35047/2025	30.04.2025	MACA-114/2024	S K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29	MISC. APPEAL SEC.	(S No
35048/2025	30.04.2025	MACA-114/2024	P K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29	MISC. APPEAL SEC.	(S No
35049/2025	30.04.2025	MACA-150/2025	B BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25		(S No
35051/2025	30.04.2025	CONTC-339/2025	S DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-22		(S No
35052/2025	30.04.2025	CONTC-519/2025	N BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29		(S No
35053/2025	30.04.2025	CONTC-494/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29		(S No
35054/2025	30.04.2025	CONTC-473/2025	P.K.PATTANAYAK , S.N.MALLICK, D.K.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29	CONTEMPT	(S No
35055/2025	30.04.2025	CONTC-523/2025	PRADIPTA KUMAR PATTANAYAK , S.N.MALLICK, D.K.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29		(S No
35056/2025	30.04.2025	CONTC-506/2025	B K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29		(S No
35057/2025	30.04.2025	WP (C) - 19189/2015	B N SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29	WRIT BRANCH-2	(S No
35058/2025	30.04.2025	CONTC-9595/2023	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25	CONTEMPT	(S No
35059/2025	30.04.2025	WP (C) - 30435/2022	M D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23	WRIT BRANCH-6	(S No 25
35060/2025	30.04.2025	WP (C) - 34830/2023	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23	WRIT BRANCH-8	(S No 39
35061/2025	30.04.2025	WP (C) - 34830/2023	B SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-04-23	WRIT BRANCH-8	(S No

					OLD			39
35062/2025	30.04.2025	WP (C) - 7928/2025	TUSHAR KANTA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29		(S No 39
35063/2025	30.04.2025	WP (C) - 10916/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29	WRIT BRANCH-7	(S No 48
35064/2025	30.04.2025	WP (C) - 11111/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
35066/2025	30.04.2025	WP (C) - 11249/2025	N K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29		(S No 10
35067/2025	30.04.2025	WP (C) - 11165/2025	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29		(S No 10
35069/2025	30.04.2025	WP (C) - 11019/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29	WRIT BRANCH-8	(S No 40
35071/2025	30.04.2025	WP (C) - 11225/2025	A K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29	WRIT BRANCH-3	(S No 33
35073/2025	30.04.2025	WP (C) - 11270/2025	N K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29	WRIT BRANCH-3	(S No 33
35074/2025	30.04.2025	CONTC- 8184/2024	R.C.MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25	CONTEMPT	(S No
35076/2025	30.04.2025	WP (C) - 11063/2025	S C DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29	WRIT BRANCH-8	(S No 40
35077/2025	30.04.2025	CONTC- 7767/2024	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-20		(S No 40
35078/2025	30.04.2025	FAO- 154/2025	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25		(S No 40
35079/2025	30.04.2025	WP (C) - 11262/2025	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
35080/2025	30.04.2025	WP (C) - 10995/2025	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-04-29	WRIT BRANCH-2	(S No
35081/2025	30.04.2025	WP (C) - 11107/2025	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-04-29		(S No
35082/2025	30.04.2025	FAO- 153/2025	S.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-25		(S No
35083/2025	30.04.2025	WP (C) - 11108/2025	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-04-29		(S No

35084/2025	30.04.2025	FAO-152/2025	S.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-25		(S No
35085/2025	30.04.2025	FAO-127/2025	S.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-25		(S No
35086/2025	30.04.2025	WP (C) - 11123/2025	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-04-29		(S No
35087/2025	30.04.2025	FAO-121/2025	S.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-25		(S No
35088/2025	30.04.2025	WP (C) - 11139/2025	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-04-29	WRIT BRANCH-6	(S No 26
35089/2025	30.04.2025	CONTC-7495/2024	RANJIT MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04-25		(S No 26
35090/2025	30.04.2025	WP (C) - 11223/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-04-29	WRIT BRANCH-3	(S No 33
35091/2025	30.04.2025	CONTC-5880/2024	H.K.MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2025-04-25	CONTEMPT	(S No
35092/2025	30.04.2025	CONTC-7290/2024	M.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-04-25		(S No
35093/2025	30.04.2025	CRLA-88/2019	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
35094/2025	30.04.2025	CONTC-8137/2024	M/S DINESH KUMAR PANDA , A.K.MISHRA (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25		(S No
35095/2025	30.04.2025	WP (C) - 11205/2025	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
35096/2025	30.04.2025	CONTC-1783/2025	P.K.LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-09		(S No 10
35097/2025	30.04.2025	WP (C) - 11161/2025	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29		(S No 10
35098/2025	30.04.2025	CMP-207/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-25		(S No 10
35099/2025	30.04.2025	FAO-174/2025	G.N.SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25		(S No 10
35100/2025	30.04.2025	WP (C) - 11212/2025	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-29	WRIT BRANCH-3	(S No 33
35101/2025	30.04.2025	FAO-460/2024	S.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-04-25		(S No

					OLD			33
35102/2025	30.04.2025	FAO-174/2025	S.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25		(S No 33
35103/2025	30.04.2025	SAO-11/2004	D NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-12	SECOND APPEAL	(S No
35104/2025	30.04.2025	BLAPL-2498/2025	D NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25	BAIL-2	(S No 17
35107/2025	30.04.2025	WP (C) - 29967/2024	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-12-02		(S No 17
35109/2025	30.04.2025	WP (C) - 8627/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 17
35110/2025	30.04.2025	BLAPL-6967/2024	DK NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29	BAIL-1	(S No
35111/2025	30.04.2025	BLAPL-6960/2024	DK NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29		(S No
35112/2025	30.04.2025	BLAPL-6961/2024	DK NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29		(S No
35113/2025	30.04.2025	BLAPL-984/2025	LD PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29	BAIL-2	(S No 18
35114/2025	30.04.2025	FAO-166/2025	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25		(S No 18
35115/2025	30.04.2025	BLAPL-8432/2024	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29	BAIL-2	(S No
35116/2025	30.04.2025	WP (C) - 7203/2025	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-05-08	WRIT BRANCH-5	(S No 20
35117/2025	30.04.2025	WP (C) - 11684/2025	D NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-06-25	WRIT BRANCH-6	(S No 26
35118/2025	30.04.2025	BLAPL-10401/2024	DP DASH	C.O.	COURT NO. 6	Order Dtd. 2025-04-29		(S No 26
35119/2025	30.04.2025	BLAPL-2510/2025	AMRESH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-04-29	BAIL-1	(S No 14
35120/2025	30.04.2025	BLAPL-2640/2025	RK NAIK	C.O.	COURT NO. 6	Order Dtd. 2025-04-29	BAIL-1	(S No 15
35122/2025	30.04.2025	WP (C) - 11183/2025	R. K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-30	WRIT BRANCH-3	(S No 33
34819/2025	30.04.2025	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd. 2024-06-21	WRIT	(S

		14541/2024	RANA				BRANCH-1	No
34828/2025	30.04.2025	WP (C) - 7390/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-03	WRIT BRANCH-7	(S No 15
34831/2025	30.04.2025	WP (C) - 16808/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-23	WRIT BRANCH-2	(S No
34836/2025	30.04.2025	WP (C) - 21423/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-18	WRIT BRANCH-8	(S No 42
34842/2025	30.04.2025	CRLMC- 1478/2025	SUSHILA	GENERAL		Entire Document		(S No 42
34843/2025	30.04.2025	ABLAPL- 9852/2023	ASISH KUMAR RAY	GENERAL		Order Dtd. 2025-04-05	BAIL-2	(S No 10
34844/2025	30.04.2025	WP (C) - 23843/2015	GOPABANDHU SUNDARAY	GENERAL		Order Dtd. 2018-11-20	WRIT BRANCH (DIVISION BENCH)	(S No 11
34845/2025	30.04.2025	WPC (OAC) - 37/2009	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2023-03-09	OA Branch	(S No
34846/2025	30.04.2025	WPC (OAC) - 2210/2008	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2023-03-13	OA Branch	(S No
34847/2025	30.04.2025	WPC (OAC) - 40/2009	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2023-03-09	OA Branch	(S No
34850/2025	30.04.2025	WPC (OAC) - 2212/2008	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2023-03-10	OA Branch	(S No
34853/2025	30.04.2025	WPC (OAC) - 2213/2008	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2023-03-10	OA Branch	(S No
34854/2025	30.04.2025	BLAPL- 5283/2022	SARBESWAR SAHOO	GENERAL		Entire Order	CRIMINAL MISC	(S No 18
34855/2025	30.04.2025	WP (C) - 26714/2022	PRAFULLA CHANDRA ACHARYA	GENERAL		Petition With Annexures	WRIT BRANCH-6	(S No 25
34863/2025	30.04.2025	ABLAPL- 3168/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-04-29		(S No 25
34864/2025	30.04.2025	CONTC- 479/2025	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2025-04-29		(S No 25
34865/2025	30.04.2025	WPC (OA) - 2008/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08-08	OA Branch	(S No
34866/2025	30.04.2025	WP (C) - 5437/2024	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2024-09-20	WRIT BRANCH-1	(S No
34867/2025	30.04.2025	WP (C) - 615/2023	SOUMYAKANTA TRIPATHY	GENERAL		Annexure	WRIT BRANCH-7	(S No 18
34871/2025	30.04.2025	SA- 228/1999	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2024-08-07	SECOND APPEAL	(S No
34943/2025	30.04.2025	WP (C) - 25369/2024	SOUMYASARATHI DAS	GENERAL		Order Dtd. 2025-04-29		(S No

34963/2025	30.04.2025	FAO-301/2011	DEVI PRASAD DASH	GENERAL		Order Dtd. 2024-08-06	MISC. APPEAL SEC.	(S No
35032/2025	30.04.2025	RVWPET-44/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-29		(S No
35033/2025	30.04.2025	WP (C) - 12483/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-11	WRIT BRANCH-1	(S No 30
35035/2025	30.04.2025	ABLAPL-4021/2025	PRAMOD KUMAR BOHIDAR	GENERAL		Final Order		(S No 30
35105/2025	30.04.2025	WP (C) - 10542/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-29	WRIT BRANCH-5	(S No 32
35108/2025	30.04.2025	WP (C) - 8445/2024	SHOVAKAR	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-4	(S No 27
34862/2025	30.04.2025	FA-530/1981	B. MOHANTY	GENERAL		Order Dtd. 2008-06-18		(S No 27
34869/2025	30.04.2025	BLAPL-2937/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-04-24		(S No 27
34875/2025	30.04.2025	JCRLA-14/2021	D.NAYAK	GENERAL		Judgement Dtd. 2024-03-28	CRIMINAL APPEAL	(S No
34884/2025	30.04.2025	WP (C) - 1836/2017	PRAVAKAR PRADHAN	GENERAL		Order Dtd. 2018-05-01		(S No
34892/2025	30.04.2025	MATA-74/2021	KHETRAMOHAN HATI	GENERAL		Order Dtd. 2025-04-21	FIRST APPEAL	(S No
34896/2025	30.04.2025	WP (C) - 34596/2023	A K RAY	GENERAL		Order Dtd. 2024-01-22Petition,Annexure,	WRIT BRANCH-5	(S No 22
34904/2025	30.04.2025	WP (C) - 10521/2025	S MOHARANA	GENERAL				(S No 22
34905/2025	30.04.2025	WP (C) - 29693/2023	M R BARIK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(S No 11
34906/2025	30.04.2025	WP (C) - 24441/2023	N K SAHU	GENERAL			WRIT BRANCH-7	(S No 44
34907/2025	30.04.2025	RVWPET-110/2024	T BAG	GENERAL			CIVIL REVISION	(S No
34909/2025	30.04.2025	WP (C) - 27773/2024	T BAG	GENERAL				(S No
34912/2025	30.04.2025	WP (C) - 8702/2004	P K BARIK	GENERAL				(S No
34914/2025	30.04.2025	WP (C) - 1816/2025	S K MANDAL	GENERAL				(S No
34917/2025	30.04.2025	FAO-254/2019	H K PANDA	GENERAL			MISC. APPEAL SEC.	(S No

34919/2025	30.04.2025	FAO-804/2018	D K MOHANTY	GENERAL			MISC. APPEAL SEC.	(S No
34922/2025	30.04.2025	WP (C) - 23843/2015	G SUNDARA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(S No 11
34924/2025	30.04.2025	FAO-431/2020	S CHOUDHURY	GENERAL			MISC. APPEAL SEC.	(S No
34927/2025	30.04.2025	FAO-13/2021	S CHOUDHURY	GENERAL			MISC. APPEAL SEC.	(S No
34928/2025	30.04.2025	CONTC-7568/2024	D BISWAL	GENERAL				(S No
34929/2025	30.04.2025	FAO-314/2019	P K PARIDA	GENERAL			MISC. APPEAL SEC.	(S No
34930/2025	30.04.2025	FAO-509/2014	P K PARIDA	GENERAL			MISC. APPEAL SEC.	(S No
34931/2025	30.04.2025	WP (C) - 3975/2025	K PARIDA	GENERAL			WRIT BRANCH-3	(S No 33
34936/2025	30.04.2025	WP (C) - 16319/2018	P K PARIDA	GENERAL			WRIT BRANCH-8	(S No 41
34938/2025	30.04.2025	WP (C) - 16220/2018	P K PARIDA	GENERAL			WRIT BRANCH-1	(S No
34942/2025	30.04.2025	LAA-33/2015	B SAHOO	GENERAL			FIRST APPEAL	(S No
34944/2025	30.04.2025	RVWPET-110/2024	B SAHOO	GENERAL			CIVIL REVISION	(S No
34945/2025	30.04.2025	WP (C) - 7703/2017	P K PARIDA	GENERAL			WRIT BRANCH-8	(S No 43
34946/2025	30.04.2025	WP (C) - 16217/2017	P K PARIDA	GENERAL				(S No 43
34947/2025	30.04.2025	WP (C) - 16219/2017	P K PARIDA	GENERAL				(S No 43
34948/2025	30.04.2025	WP (C) - 13145/2016	P K PARIDA	GENERAL			WRIT BRANCH-1	(S No 31
34949/2025	30.04.2025	WP (C) - 16320/2018	P K PARIDA	GENERAL			WRIT BRANCH-8	(S No 41
34950/2025	30.04.2025	WP (C) - 16321/2018	P K PARIDA	GENERAL			WRIT BRANCH-8	(S No 41
34951/2025	30.04.2025	WP (C) - 17361/2015	P K PARIDA	GENERAL			WRIT BRANCH-3	(S No

									33
34952/2025	30.04.2025	WP (C) - 4007/2018	N K ROUT	GENERAL					(S No 33
34969/2025	30.04.2025	WP (C) - 43204/2023	D BISWAL	GENERAL				WRIT BRANCH-4	(S No 38
34970/2025	30.04.2025	WP (C) - 4300/2025	D BISWAL	GENERAL					(S No 38
34971/2025	30.04.2025	WP (C) - 2448/2011	B K SINGH	GENERAL				WRIT BRANCH-2	(S No 45
34972/2025	30.04.2025	RSA- 79/2024	R DAS	GENERAL				SECOND APPEAL	(S No
34973/2025	30.04.2025	WP (C) - 6043/2025	S BISWAL	GENERAL					(S No
34975/2025	30.04.2025	WP (C) - 9671/2016	R K MOHANTY	GENERAL				WRIT BRANCH-5	(S No 23
34977/2025	30.04.2025	CMP- 550/2025	N K SAHU	GENERAL					(S No 23
34978/2025	30.04.2025	CONTC- 5670/2024	D K BEHERA	GENERAL					(S No 23
34979/2025	30.04.2025	OJC- 5065/1991	N K SATAPATHY	GENERAL					(S No 23
34980/2025	30.04.2025	WP (C) - 13625/2017	P K SWAIN	GENERAL				WRIT BRANCH-9	(S No 52
34981/2025	30.04.2025	WP (C) - 18862/2024	P K MISHRA	GENERAL					(S No 52
34982/2025	30.04.2025	WP (C) - 10550/2025	P K LENKA	GENERAL					(S No 52
34984/2025	30.04.2025	BLAPL- 2535/2025	S BISWAL	GENERAL				BAIL-1	(S No 15
34985/2025	30.04.2025	WP (C) - 1314/2025	C R NAYAK	GENERAL				WRIT BRANCH-7	(S No 10
34986/2025	30.04.2025	BLAPL- 189/2025	P K DAS	GENERAL					(S No 10
34987/2025	30.04.2025	FAO- 236/2019	P K ROUTRAY	GENERAL				MISC. APPEAL SEC.	(S No
34989/2025	30.04.2025	WP (C) - 31474/2023	D SAMAL	GENERAL				WRIT BRANCH (DIVISION	(S No 11

							BENCH-2)	
34991/2025	30.04.2025	WP (C) - 21375/2023	U C MOHANTY	GENERAL			WRIT BRANCH-5	(S No 20
34993/2025	30.04.2025	WP (C) - 37659/2021	P K SAHOO	GENERAL			WRIT BRANCH-1	(S No
34994/2025	30.04.2025	WP (C) - 10214/2025	P BEHERA	GENERAL			WRIT BRANCH-1	(S No 31
34996/2025	30.04.2025	ABLAPL- 3008/2025	P BEHERA	GENERAL				(S No 31
34998/2025	30.04.2025	BLAPL- 2587/2025	P S DAS	GENERAL				(S No 31
35000/2025	30.04.2025	WP (C) - 10535/2025	J LENKA	GENERAL			WRIT BRANCH-3	(S No 14
35002/2025	30.04.2025	WP (C) - 22418/2019	J R NAYAK	GENERAL			WRIT BRANCH-2	(S No 34
35003/2025	30.04.2025	BLAPL- 2450/2025	J P KAR	GENERAL				(S No 34
35006/2025	30.04.2025	WP (C) - 10535/2025	J LENKA	GENERAL			WRIT BRANCH-3	(S No 14
35007/2025	30.04.2025	WP (C) - 15230/2005	P K SWAIN	GENERAL			WRIT BRANCH-8	(S No 39
35008/2025	30.04.2025	BLAPL- 11645/2024	M DAS	GENERAL				(S No 39
35009/2025	30.04.2025	BLAPL- 2173/2024	M DAS	GENERAL				(S No 39
35010/2025	30.04.2025	CMP- 822/2023	P K JENA	GENERAL			WRIT BRANCH-5	(S No 53
35011/2025	30.04.2025	WP (C) - 29656/2024	J P KAR	GENERAL				(S No 53
35013/2025	30.04.2025	CRLMC- 3930/2024	R. R. DASH	GENERAL		PetitionAnnexure,Entire Order,		(S No 53
35014/2025	30.04.2025	WP (C) - 9137/2025	SARAT KUMAR PRADHAN	GENERAL		Order Dtd. 2025-04-08	WRIT BRANCH-6	(S No 16
35034/2025	30.04.2025	WP (C) - 21375/2023	C SAHU	GENERAL			WRIT BRANCH-5	(S No 20
35050/2025	30.04.2025	BLAPL- 8574/2024	S DAS	GENERAL		Order Dtd. 2024-10-04		(S No

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35065/2025	30.04.2025	ABLAPL-3856/2025	J. R. NAYAK	GENERAL		Order Dtd. 2025-04-29			(S No 20
35068/2025	30.04.2025	ABLAPL-4531/2025	J. R. NAYAK	GENERAL		Order Dtd. 2025-04-29			(S No 20
35070/2025	30.04.2025	WP(C)-8886/2025	DILLIP KUMAR MALLICK	GENERAL		Order Dtd. 2025-04-07	WRIT BRANCH-4		(S No 37
35072/2025	30.04.2025	ABLAPL-4365/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-04-29			(S No 37
35075/2025	30.04.2025	CRLMC-3236/2024	DILLIP KUMAR MALLICK	GENERAL		Order Dtd. 2025-04-24			(S No 37
35106/2025	30.04.2025	ABLAPL-9271/2024	S. PANDA	GENERAL		Order Dtd. 2025-04-23			(S No 37
35121/2025	30.04.2025	WP(C)-7498/2025	B PANDA	GENERAL		Order Dtd. 2025-04-16 Petition,	WRIT BRANCH-7		(S No 15
35123/2025	30.04.2025	WP(C)-1341/2025	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-03-19			(S No 15
35124/2025	30.04.2025	ABLAPL-3913/2025	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-04-23			(S No 15

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